

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 27th November, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Ms. Shikha Ohri

Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan
for R-2
Ms. Mandakini Ghosh
Mr. Sarul Jain for R-1

Appeal No. 163 of 2013

**Power Transmission Corporation of Uttrakhand
Ltd. Appellant(s)**

Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Sarul Jain

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R-1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri for R-2.

ORDER

As agreed by the learned counsel for the parties, post the matters for further hearing on **18.12.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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